Sixteenth Loksabha

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Title: Need to provide Santhali language interpretation service in Lok Sabha.

SHRI RAMACHANDRA HANSDAH (MAYURBHANJ): Mr. Deputy-Speaker, Sir, thank you. You know there are 22 languages which have been recognised in the VIII Schedule of our Constitution. As a symbol of inclusiveness, there is a principle of printing the face value of the currency notes in the languages and scripts which are recognised in the Constitution.

After 21st Constitutional Amendment, there were 15 languages in the list and the currency notes have been printed in these languages and their scripts after 1967. But thereafter through 71st Amendment and 92nd Amendment of our Constitution, seven more languages were accorded constitutional recognition. But in spite of massive printing of new currency notes after demonetisation, the Government seems to have forgotten this basic principle of inclusiveness.

Therefore, I demand that face value of the currency notes be printed in all these languages, including my mother tongue Santali through its script Olchiki. Thank you.

HON. DEPUTY-SPEAKER: I cannot call all the Members because it is already 1.15 p.m. I can allow you if you just take one minute each. Otherwise, it is difficult to call the Members.